

Filing No. Criminal Appeal (D.B.)/8558/2020

Raju Gope @ Raghunath Gope Vs The State of Jharkhand

Advocate's Name- Mr. Kumar Vaibhav

Defects:-

2. Delayed days are 130 days. Limitation expired on 28.01.2020
9. (i) Details of appellant is missing in the body of vak.
(ii) Details of particular stated at Sl. No. I of index may properly be stated.
(iii) Limitation petition may be filed.